Annexure – 4

Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED

Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd
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Email : cmaashokgupt@gmail.com

Place Delhi
Date 31.10.2026